National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1294 of 2019

IN THE MATTER OF: M/s Balaji Associates

Vs.

Mr. V. Venaktachalam

With

## Company Appeal (AT) (Ins) No. 1308 of 2019

### IN THE MATTER OF: Shree Padmalaya Petroleum

Vs.

Mr. V. Venaktachalam

# Company Appeal (AT) (Ins) No. 1310 of 2019

#### IN THE MATTER OF: Zenith Infrastructure

Vs.

Mr. V. Venaktachalam

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019

...Appellant

...Respondent

...Appellant

...Respondent

...Appellant

...Respondent

With

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#### With

### Company Appeal (AT) (Ins) No. 1311 of 2019

IN THE MATTER OF: Pest Control Ideal

Vs.

Mr. V. Venaktachalam

...Respondent

...Appellant

With

### Company Appeal (AT) (Ins) No. 1312 of 2019

IN THE MATTER OF: Jai Lahari Enterprises

Vs.

Mr. V. Venaktachalam

With

### Company Appeal (AT) (Ins) No. 1313 of 2019

#### IN THE MATTER OF: NKS Infra & Contract

Vs.

#### Mr. V. Venaktachalam

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019

...Appellant

...Respondent

...Appellant

...Respondent

With

### Company Appeal (AT) (Ins) No. 1315 of 2019

#### IN THE MATTER OF: **Abhijeet Intelligence Security** and Labour Supplier

Vs.

Mr. V. Venaktachalam

...Respondent

...Appellant

With

## Company Appeal (AT) (Ins) No. 1316 of 2019

#### IN THE MATTER OF: M/s Scop Infrastructure and Company

...Appellant

Vs.

Mr. V. Venaktachalam

With

## Company Appeal (AT) (Ins) No. 1317 of 2019

IN THE MATTER OF: M/s M. N. Patil

Vs.

### Mr. V. Venaktachalam

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019

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...Respondent

...Appellant

...Respondent

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### With

## Company Appeal (AT) (Ins) No. 1319 of 2019

IN THE MATTER OF: M/s Patel Erectors

Vs.

Mr. V. Venaktachalam

...Respondent

With

## Company Appeal (AT) (Ins) No. 1320 of 2019

IN THE MATTER OF: Krishna Construction

Vs.

Mr. V. Venaktachalam

With

## Company Appeal (AT) (Ins) No. 1321 of 2019

### <u>IN THE MATTER OF:</u> M/s Saibaba Mahadev Mandowkar

Vs.

### Mr. V. Venaktachalam

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019

...Respondent

...Appellant

...Respondent

...Appellant

...Appellant

With

#### Company Appeal (AT) (Ins) No. 1322 of 2019

IN THE MATTER OF: Vinod Maniyar

Vs.

Mr. V. Venaktachalam

...Respondent

...Appellant

With

#### Company Appeal (AT) (Ins) No. 1323 of 2019

IN THE MATTER OF: M/s D. R. Engineering Services

...Appellant

Vs.

Mr. V. Venaktachalam ....Respondent Present: For Appellant: Mr. Hrishikesh Chitaley, Advocate. For Respondent: Mr. Yohann Limathwalla, Advocate for R-1. Mr. Rohit Rajershi and Mr. Aadarsh Prakash, Advocates for R-3,4. Mr. Ashish Joshi(RP), Advocate.

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019

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#### ORDER

#### (Through Virtual Mode)

**25.02.2021:** Learned Counsel for the Appellant is present in the Connected Appeals.

Learned Counsel for Respondent Nos. 3 & 4 is present. Learned Counsel for Respondent No. 1 and Counsel for (Successful Resolution Applicant) is also present.

From the perusal of the order dated 07.01.2021, it appears that Notes of Written Submissions together with Compilation of Judgements have been filed.

Heard the Learned Counsel for the Appellant in Company Appeal (AT) (Ins) No. 1294 of 2019, further hearing to continue on **22<sup>nd</sup> March, 2021**.

> [Justice Anant Bijay Singh] Member (Judicial)

> > [Ms. Shreesha Merla] Member (Technical)

sr/kam

Company Appeal (AT) (Ins) No. 1294,1308,1310,1311,1312,1313,1315,1316, 1317,1319,1320,1321,1322,1323 of 2019